

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 16th August, 2017
Time : 10:30 AM

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 490/2017	Krishan Nand Rai Vs. Government Polytechnic College, Deoria & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 451/2017	M/s Metenere Limited Vs. Uttar Pradesh Pollution Control Board	Mr. Abhimanyu Pratap Singh, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1
3.	Original Application No. 452/2017	M/s Suchi Paper Mills Limited Vs. Uttar Pradesh Pollution Control Board	Mr. Abhimanyu Pratap Singh, Adv. Mr. Pradeep Misra, Adv. for R-1
4.	Original Application No. 453/2017	M/s Kawatra Papers Limited Vs. Uttar Pradesh Pollution Control Board	Mr. Abhimanyu Pratap Singh, Adv. Mr. Pradeep Misra, Adv. for R-1
FOR HEARING			
5.	Original Application No. 260/2016	Paryavaran Sachetak Samiti Vs. State of Uttar Pradesh & Ors.	Mr. Sandeep Singh & Mr. Sanchit Garga, Advs. for Applicant Mr. Sharad Chauhan, Adv. for State of UP Mr. Gaura Srivastava, Adv. for R-3 Mohd. Farhan Khan, Adv. for R-4 Mr. Mukul Singh, Adv. for R-6 Mr. Tarunvir Singh Khehar, Adv. Mr. B. V. Niren, Adv.
6.	Original Application No. 391/2015 (M.A. No. 930/2015, M.A. No. 217/2016, M.A. No. 340/2016 & M.A. No. 1215/2016)	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv., Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Mukesh Kumar Verma, Adv. for R-2 Mr. B. V. Niren, Adv. for R-4 Mr. Ajit Pudussery, Adv. for R-5 Mr. Avijit Bhushan, Adv. for R-6 Ms. Meenakshi Arora, Sr. Adv. with Ms. Shweta Sharma, Adv. for R-7 Mr. Pradeep Misra, Adv. for R-8 Mr. Neelesh Sinha, Adv. Mr. Raj Kumar, Adv. for CPCB Mr. Rajiv Nayar, Adv.
7.	Original Application No. 509/2015	Saloni Ailawadi Vs. Union of India & Ors.	Mr. Sanjeev Ailawadi, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 Mr. Rahul Pratap, Adv. for R-2 Mr. Pinaki Misra, Sr. Adv. with Mr. Bishwajit Dubey, Adv. for R-4 to 7 Mr. Rajkumar, Adv. for R-5
8.	Original Application No. 527/2015	Satvinderjeet Singh Sodhi & Ors. Vs. Volkswagen India Private Limited & Ors.	Mr. Virender Ganda, Sr. Adv. with Mr. Vipul Gaud, Advs. for Applicant Mr. Pinaki Misra, Sr. Adv. with Mr. Bishwajit Dubey, Adv. for R-1 to 5 Mr. B. V. Niren, Adv. for R-8 & 9 Mr. Tarunvir Singh Shehar, Adv. for DPCC Mr. Biraja Mahapatra, Adv. for R-10 Mr. Rajkumar, Adv. for R-6 Mr. Balendu Shekhar, Adv.
9.	Original Application No. 566/2015	Windsor & Nova Apartment Owners' Association	Mr. Raghwendra Dwivedi, Adv. for Applicant Mr. Saurabh Suman Sinha, Adv.